

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4678  
ANSWERED ON:22.08.2000  
SCHEME FOR ASSISTANCE FROM NABARD  
NAGMANI

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether any scheme for the construction of bridges on 23 rivers in the backward districts of Koderma, Chatra, Giridh and Hazaribagh of Vananchal with the assistance from NABARD and the World Bank in 1998 has been approved by the Union Government;
- (b) if not, the reasons therefor; and
- (c) the time by which the approval is likely to be accorded?

**Answer**

MINISTRY OF STATE FOR RURAL DEVELOPMENT ( SHRI SUBASH MAHARIA)

(a),(b)&(c): NABARD sanctions Rural Infrastructure Projects /Schemes out of Rural Infrastructure Development Fund (RIDF) as and when the State Government submits eligible projects to them. The State Government of Bihar did not submit any such project during 1998. No such project has also been approved under the World Bank Assistance in 1998.